

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bansal Infracon Private Limited Date of Commencement of Liquidation: 31-05-2022; List of Stakeholders as on Date: 07-03-2023; Name of IP: Mr. Tejas Shah; Process Number: 1; Last 5 digit of registration number: 10185

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 4       | Unsecured financial creditors   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 5       | Operational creditors (Workmen)   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 6       | Operational creditors (Employees)   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 7       | Operational creditors (Government Dues)   | 3                          | 841085956.00 | 3                          | 841085956.00 |                             |                           |                                     | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 1                          | 820000.00    | 1                          | 820000.00    |                             |                           |                                     | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |              |                            |              |                             |                           |                                     | NA                         |
| Total   |   | 4                          | 841905956    | 4                          | 841905956    | 0                           |                           |                                     |                            |